

HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, the 19th November, 2025.

No. HCM II/44/2016/190: In pursuance to the resolution adopted in the meeting of the Hon'ble Full Court held on 3rd November, 2025, the Rule Committee of this High Court is hereby re-constituted comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh. The said committee shall be assisted by the Registrar (Judicial Service). Any previous notifications in this regard stands superseded to this effect only.

By order

REGISTRAR GENERAL

Memo No. HCM II/44/2016/190:

Dated, the 19th November, 2025

Copy to:

1. The Registrar-cum-PPS to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong, for favour of kind information of the Hon'ble Chief Justice.
2. The P.S of the Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for favour of kind information of His Lordship.
3. The P.S of the Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong, for favour of kind information of His Lordship.
4. The P.S of the Hon'ble Mr. Justice B. Battacharjee, High Court of Meghalaya, Shillong, for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya for favour of kind information and necessary action.
6. All Registrar/Joint Registrar/Deputy Registrar/ Asst. Registrar for favour of their kind information.
- ✓ 7. System Analyst, High Court of Meghalaya, Shillong, for favour of kind information with a request to upload the same in the official website.
8. Office File.


REGISTRAR GENERAL

5848
19/11/25